

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3274

ANSWERED ON:30.08.2013

ST STATUS TO COMMUNITIES

Bwiswmuthiary Shri Sansuma Khunggur;Deka Shri Ramen

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government proposes to accord Scheduled Tribe status to the Moran, the Motok, the Thai Ahom, the Koch-Rajbonchi and the Tea-Planter communities of Assam;

(b) if so, the details thereof and if not, the reasons therefor: and

(c) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI V. KISHORE CHANDRA DEO)

(a) to (c): The Government of Assam had recommended granting of ST status to Morans, Mattaks, Tai Ahoms, Koch Rajbongshi, and Tea Tribe communities. But these communities could not fulfill the requisite criteria for inclusion in the list of Scheduled Tribes as given below:

(i) Indications of primitive traits;

(ii) Distinctive culture;

(iii) Geographical isolation;

(iv) Shyness of contact with the community at large; and

(v) Backwardness.